

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.18 of 2013

Dated : 9th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Dhananjay
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt for R-2
Mr. Rohit Rao N.
Mr. Ritesh K. Chowdhary for R-4**

ORDER

The learned counsel for the Appellant is directed to file the written notes in respect of the factual issues raised in the matter on or before 03.05.2014 after serving copy on the other side.

Post the matter for further hearing on **07.05.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**